

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/682(KB)2017
IA(COMPANIES.ACT)/112(KB)2023,
IA(COMPANIES.ACT)/62(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

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| IN THE MATTER OF | SUBRATA GHOSH VS MITRA GHOSH PUBLISHERS PVT.LTD. & ORS |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearance (via video conferencing/physically)

Mr. Subrata Ghosh, Adv.] For the Petitioner

Mr. Sabyasachi Choudhury, Sr. Adv.] For the Respondents

Ms. Sarmistha Ghosh, Adv.]

Mr. Amit Ghosh, Adv.]

Mr. Rahul Auddy, Adv.]

Mr. Aditya Gooptu, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Senior Counsel for the Respondents present.
2. List this matter on **5th July, 2024 at 1.15 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**